

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23353503; fax-23753923

Date: 3<sup>rd</sup> May 2024

To

Shri Aashish Gupta,  
Advocate for the Respondent, BSPHCL,  
26, Okhla Industrial Estate, Phase-3,  
New Delhi- 110020

**Subject: Request for time extension in Petition No. 446/GT/2020 -reg.**

Ref: Your request letter dated: 19.4.2024;

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Sir

With reference to your request letter dated 19.4.2024 on the above subject, I am directed to inform you that your request for extension of time to file reply to the additional information submitted by the Petitioner has been accepted and the same is extended till **9.5.2024**, after serving the same to the Petitioner.

2. The Petitioner is also allowed to file its rejoinder, if any, on or before **15.5.2024**. The due date for filing the reply and rejoinder shall be strictly complied with.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:  
All parties